

-ITEM No.1-B  
(For Judgment)

Court No.4

SECTION IX

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.5543 OF 2007  
(Arising out of S.L.P.(C) No.10899/2005)

Devisingh Meena

Appellant (s)

VERSUS

Union of India

Respondent (s)

Date : 30/11/2007 This Petition was called on for judgment today.

For Appellant (s) Mr. Pramod B. Agarwala, ,Adv.

For Respondent(s) Mr. B. Krishna Prasad,Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced  
Judgment of the Bench comprising His Lordship, Hon'ble Mr.  
Justice Tarun Chatterjee and Hon'ble Mr. Justice Lokeshwar  
Singh Pant.

Leave granted. The appeal is dismissed with no order  
as to costs in terms of the signed judgment.

(Neena Verma)  
Court Master

(Vijay Aggarwal)  
Court Master

Signed Reportable judgment is placed on the file.